

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1405/(MAH)/2017

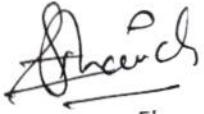
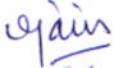
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Nandini Viegas
 V/s.
 Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

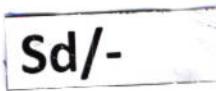
S. No.	NAME	DESIGNATION	SIGNATURE
32	Smriti Shanch (Adv) Respondent a/w Shailendra Singh		
	Adv. Rinika Jain i/b h/f Adv D.B. Pereira Operational Creditor	Adv. for Operational Creditor	

ORDER

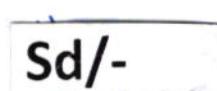
CP No.1405/ I&BP/NCLT/MB/MAH/2017

First Call : Pass over for filing withdrawal memo.

Second Call: None present. List this matter on 21.11.2017.


 Sd/-

V. NALLASENAPATHY
 Member(Technical)


 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)